

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 125 of 2008 & IA No. 162 of 2008

Dated: 14th November, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

SIEL Ltd. Appellant (s)

Versus

P.S.E.R.C & Ors. Respondent (s)

Counsel for the Appellant(s): Ms. Sharan Chachra
Mr. Kuber Dewan

Counsel for the Respondent(s): Mrs. Jayshree Anand for R-2
Ms. Ekta Singh for R-2

ORDER

At the request of learned counsel for the State Commission, post the matter on **22nd November, 2011**. Learned counsel for the State Commission is also directed to file written submissions on or before **22nd November, 2011**, after serving copy on the other parties.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/jt